

LOK SABHA
UNSTARRED QUESTION NO. 403
TO BE ANSWERED ON 21.07.2026

HANDLOOM WEAVERS

403. SHRI LAVU SRI KRISHNA DEVARAYALU:
SHRI B K PARTHASARATHI:

Will the Minister of TEXTILES वस्त्रमंत्री
be pleased to state :

- (a) the details of handloom weavers provided insurance coverage under the Handloom Weavers' Welfare Scheme since its inception, State, district and year-wise including district of Andhra Pradesh, particularly Palnadu district;
- (b) the targets fixed for extending insurance coverage under the Scheme, State, district and year-wise including district-wise targets for Andhra Pradesh and Palnadu district;
- (c) the details of funds allocated, released and utilised for insurance coverage under the Scheme since its inception, State and year-wise;
- (d) the measures taken by the Government to increase awareness and enrollment of eligible handloom weavers under the Scheme, State and year-wise including Andhra Pradesh and Palnadu district; and
- (e) whether the Government has conducted any evaluation regarding coverage gaps, enrolment barriers or the effectiveness of insurance support under the Scheme and if so, the findings thereof, including corrective measures proposed for Andhra Pradesh and Palnadu district?

उत्तर
ANSWER
वस्त्रराज्यमंत्री(श्री पबित्र मार्घेरिता)
THE MINISTER OF STATE FOR TEXTILES
(SHRI PABITRA MARGHERITA)

(a) to (c) Ministry of Textiles, Govt. of India is implementing Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY) under Handloom Weavers' Welfare, a component of National Handloom Development Programme (NHDP) to provide insurance coverage to eligible handloom weavers/workers across the country including Andhra Pradesh. Insurance coverage is provided on an annual policy basis (1st June to 31st May). Since 2021-22 onwards, these scheme components are being implemented through States/UTs Govt. Targets are fixed on the basis of indicative number of eligible handloom weavers/workers given by States/UTs and funds are released accordingly.

State-wise number of handloom weavers/workers enrolled and targets fixed under PMJJBY and PMSBY from the policy years 2021-22 to 2025-26 is at **Annexure-I** and **Annexure-II** respectively. Further, State-wise funds released from FY 2021-2022 to 2025-2026 are at **Annexure-III**.

(d) Ministry of Textiles regularly coordinates with the States/UTs Govt., in close coordination with Weavers Service Centres (WSCs) i.e. field offices of the Office of Development

Commissioner (Handlooms) to create awareness about the insurance schemes by conducting awareness camps/chaupals across the country including Andhra Pradesh. Further, the services of Handloom Helpline Centre are also being utilized for disseminating information about handloom schemes including insurance schemes amongst handloom weavers/workers across the country including Andhra Pradesh.

(e) Before the schemes are continued/new schemes are formulated, the impact of the existing schemes is evaluated. Evaluation study of the Handloom Weavers' Welfare Scheme including insurance schemes (PMJJBY & PMSBY) was conducted by independent agency covering beneficiaries across the country including Andhra Pradesh. The study examined the effectiveness of the scheme and made recommendations for its further improvement.

Annexure-I

State-wise and year-wise number of handloom weavers/workers enrolled under PMJJBY & PMSBY						
SN	States	2021-22	2022-23	2023-24	2024-25	2025-26
1	Andhra Pradesh	0	0	9408	0	0
2	Arunachal Pradesh	0	26	28	88	1
3	Assam	0	3040	24551	112435	97451
4	Bihar	0	290	583	0	75
5	Delhi	0	0	0	7	0
6	Gujarat	0	476	1910	3730	0
7	Himachal Pradesh	0	14	417	340	166
8	Jammu & Kashmir	0	0	0	0	695
9	Karnataka	0	24187	18032	17524	16309
10	Kerala	19	0	0	1394	1937
11	Ladakh	0	35	0	0	0
12	Madhya Pradesh	160	306	421	779	556
13	Maharashtra	0	0	39	0	0
14	Manipur	109006	28218	29647	6551	1425
15	Meghalaya	0	2	22	9	337
16	Mizoram	0	0	0	1800	420
17	Nagaland	0	0	191	2340	1089
18	Odisha	0	0	0	0	10601
19	Punjab	28	68	74	80	76
20	Rajasthan	0	0	41	108	119
21	Sikkim	0	190	190	190	230
22	Tamil Nadu	0	0	40861	45372	48767
23	Telangana	2037	7903	4494	19036	18679
24	Tripura	0	2160	841	357	279
25	Uttarakhand	46	36	0	0	100
26	Uttar Pradesh	661	2670	71	2453	0
27	West Bengal	0	288	2941	2941	3081
	Total	111957	69909	134762	217534	202393

State-wise and year-wise targets fixed under PMJJBY and PMSBY						
SN	States	2021-22	2022-23	2023-24	2024-25	2025-26
1	Andhra Pradesh	1500	3000	9667	9667	5145
2	Arunachal Pradesh	260	1000	6180	3000	1000
3	Assam	12500	25000	83960	110000	130000
4	Bihar	300	600	840	483	764
5	Chhattisgarh	70	140	140	140	140
6	Delhi	20	40	280	150	40
7	Gujarat	250	500	5640	5640	5360
8	Haryana	60	40	1670	1670	1670
9	Himachal Pradesh	60	120	890	960	660
10	Jammu & Kashmir	195	390	520	520	520
11	Jharkhand	160	1000	1500	1500	1500
12	Karnataka	34627	69254	24187	18205	17524
13	Kerala	600	1200	1440	1440	6152
14	Ladakh	70	140	1000	1000	110
15	Madhya Pradesh	90	900	500	500	500
16	Maharashtra	15	30	230	230	230
17	Manipur	1695	3390	20627	16644	16644
18	Meghalaya	100	100	2800	2711	545
19	Mizoram	340	100	1800	1800	600
20	Nagaland	500	1000	2840	2840	2340
21	Odisha	57000	114000	7700	7700	178889
22	Puducherry	15	0	0	0	0
23	Punjab	20	150	70	80	110
24	Rajasthan	225	111	660	660	540
25	Sikkim	95	190	190	190	230
26	Tamil Nadu	89062	83205	4000	102985	52080
27	Telangana	1050	2100	9130	60179	36133
28	Tripura	1080	2200	2200	1000	1000
29	Uttarakhand	90	180	820	820	330
30	Uttar Pradesh	1900	63700	5607	5536	4000
31	West Bengal	5400	10800	101772	5000	4000

	Total	209349	384580	298860	363250	468756
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Annexure-III

State-wise and year-wise funds released under PMJJBY and PMSBY (Rs. in lakh)					
SN	States	2021-22	2023-24	2024-25	2025-26
1	Andhra Pradesh	1.70	-	-	2.96
2	Arunachal Pradesh	0.30	-	1.70	0.76
3	Assam	14.18	-	27.77	133.69
4	Bihar	0.34	-	-	-
5	Chhattisgarh	0.08	-	0.11	0.11
6	Gujarat	0.28	4.40	-	-
7	Himachal Pradesh	0.07	-	0.73	0.48
8	Jammu & Kashmir	0.22	-	-	-
9	Jharkhand	0.18	0.43	-	-
10	Karnataka	39.27	20.88	19.40	17.02
11	Kerala	0.68	-	-	-
12	Ladakh	0.08	-	-	-
13	Madhya Pradesh	0.10	0.68	-	1.12
14	Maharashtra	0.02	-	-	-
15	Manipur	1.92	-	-	36.98
16	Meghalaya	-	-	-	0.15
17	Mizoram	-	-	1.25	0.87
18	Nagaland	0.57	-	1.70	1.57
19	Odisha	64.64	-	-	115.19
20	Punjab	0.02	-	0.20	0.11
21	Sikkim	0.11	-	0.46	0.17
22	Tamil Nadu	69.28	-	-	9.75
23	Telangana	1.19	-	6.69	5.06
24	Tripura	1.23	-	-	2.59
25	Uttarakhand	0.10	-	-	0.14
26	Uttar Pradesh	2.15	3.68	-	-
27	West Bengal	6.12	-	-	6.28
	Total	204.83	30.07	60.01	335.00

Note: During FY 2022-23, approval conveyed to States/UTs Govt. to utilize the funds which was released in 2021-22.
